

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

**LOK SABHA
UNSTARRED QUESTION NO.2327
TO BE ANSWERED ON FRIDAY, THE 11th March, 2016
PHALGUNA 21, 1937 (SAKA)**

PAN Card

2327. SHRI DALPAT SINGH PARASTE

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has taken cognizance that the rule forcing buyers of high-value jewellery to disclose their Permanent Account Number (PAN) has boosted unofficial trading;*
- (b) the number of PAN card holders in the country, State-wise;*
- (c) the quantum and value in rupees of smuggled gold estimated to be in circulation in the country; and*
- (d) the steps being taken by the Government to stop jewellers and buyers from issuing many small invoices and informal receipts to circumvent the new gold rule?*

**ANSWER
MINISTER OF STATE FOR FINANCE**

(SHRI JAYANT SINHA)

- (a) Rule 114B of the Income-tax Rules, 1962 inter alia requires that every person shall quote his PAN in all documents pertaining to sale or purchase, by any person, of goods or services of any nature other than those specified at Sl. Nos. 1 to 17 of the Table given in that Rule, if any, where the amount involved exceeds Rs.2 lakh per transaction. Such requirement has come into force w.e.f. 01.01.2016. At this stage, there does not appear any evidence suggesting that the requirement of PAN disclosure for high value financial transactions has boosted unofficial trading in jewellery sector.
- (b) Presently, there are 24,56,58,600 PAN card holders. Its State-wise break-up on the basis of the State mentioned in communication address of the PAN card holder is enclosed as Annexure.
- (c) There is no such official estimation available.
- (d) Appropriate action against evasion of taxes or an act forbidden under direct taxes laws is an on-going process. Such action under the laws includes searches, surveys, enquiries, assessment of income, levy of taxes, penalties, etc. and filing of prosecution complaints in criminal courts, wherever applicable.

STATUS OF PAN STATE WISE (STATE PRESENT IN COMMUNICATION ADDRESS)

STATE DESCRIPTION	PAN Count
ANDAMAN AND NICOBAR ISLANDS	130103
ANDHRA PRADESH	16192690
ARUNACHAL PRADESH	241904
ASSAM	7999019
BIHAR	9984925
CHANDIGARH	679835
DADRA AND NAGAR HAVELI	159457
DAMAN AND DIU	179304
DELHI	11127678
GOA	761692
GUJARAT	16445890
HARYANA	7131052
HIMACHAL PRADESH	1778990
JAMMU AND KASHMIR	1741990
KARNATAKA	13916429
KERALA	6665195
LAKHSHWADEEP	11464
MADHYA PRADESH	9220985
MAHARASHTRA	42736487
MANIPUR	327044
MEGHALAYA	329885
MIZORAM	53945
NAGALAND	240928
ORISSA	5488422
PONDICHERRY	325557
PUNJAB	7116230
RAJASTHAN	10329098
SIKKIM	145651
TAMILNADU	16505842
TRIPURA	574567
UTTAR PRADESH	24098801
WEST BENGAL	21674367
CHHATISHGARH	3104388
UTTARAKHAND	2084306
JHARKHAND	4183223
TELENGANA	902155
OTHERS (FOREIGN, DEFENCE, STATE NOT PRESENT IN PAN DATA, ETC.)	1069102
TOTAL	245658600

